

>

Title : The Minister of State in the Ministry of Railways laid a statement regarding status of implementation of the recommendations contained in the 40<sup>th</sup> and 41<sup>st</sup> Reports of the Standing Committee on Railways on "Review of Plan Performance and 11<sup>th</sup> Five Year Plan Projections" and "Review of Special Railway Safety Fund", respectively, pertaining to the Ministry of Railways.

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI K.H. MUNIAPPA): Madam, on behalf of my senior colleague, Kumari Mamata Banerjee, I beg to lay on the Table a statement on the status of implementation of the recommendations contained in the 40<sup>th</sup> and 41<sup>st</sup> Reports of the Parliamentary Standing Committee on Railways in pursuance of directive 73A, of the hon. Speaker, Lok Sabha, issued vide Lok Sabha Bulletin, Part-II, dated 1<sup>st</sup> September, 2004.

The 40<sup>th</sup> Report of the Committee on "Review of Plan Performance and 11<sup>th</sup> Five Year Plan Projections" presented in the Lok Sabha on 21.10.2008 contained 17 recommendations and Action Taken Notes thereon were furnished to the Committee on 23.02.2009 (English version) and on 27.03.2009 (Hindi version). The 41<sup>st</sup> Report of the Committee on "Review of Special Railway Safety Fund" presented in the Lok Sabha on 23.12.2008 contained 5 recommendations and Action Taken Notes thereon were furnished to the Committee on 13.03.2009 (English version) and on 01.04.2009 (Hindi version).

Statements showing details of all the recommendations contained in the Reports and implementation status thereof are enclosed. Since the statements are voluminous, I request that the same may be taken as read.

(Placed in Library see No. LT 693/15/09)